

ITEM NO.1

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

(only I.A. NOs. 58383 and 58385 of 2022 ((app. for bail on b/o of Appellant No. 2) in AR-976-977/2021 AND I.A. Nos. 51870 and 60247 of 2022 (app. for interim bail and extension of bail in AR-1087/21 be listed)

WITH

Cr1.A. No. 976-977/2021 (II)
(FOR GRANT OF BAIL ON IA 58383/2022 FOR EXEMPTION FROM FILING O.T.
ON IA 58385/2022 IA No. 58385/2022 - EXEMPTION FROM FILING O.T.
IA No. 58383/2022 - GRANT OF BAIL)

Cr1.A. No. 1087/2021 (II)
(FOR INTERIM BAIL ON IA 51870/2022 FOR EXTENSION OF BAIL ON IA
60247/2022 IA No. 60247/2022 - EXTENSION OF BAIL IA No. 51870/2022
- INTERIM BAIL)

Date : 02-05-2022 These appeals were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s)

Mr. Saurabh Ajay Gupta, AOR
Mr. Nishant Bishnoi, Adv.
Ms. Srishti Prabhakar, Adv.
Mr. Grupreet Singh Parwanda, Adv.

Mr. Devvrat, AOR
Mr. Anup Kumar, Adv.
Ms. Neha Jaiswal, Adv.

Mrs. Amita Gupta, AOR
Mr. Aayush Gupta, Adv.
Ms. Vishakha Aggarwal, Adv.
Ms. Neha Sareen, Adv.
Mr. Ankit Kumar, Adv.

For Respondent(s) Ms. Aishwarya Bhati, ASG
 Mr. Rajesh K. Singh, Adv.
 Ms. Swarupama Chaturvedi, Adv.
 Mr. Om Prakash Shukla, Adv.
 Ms. Ruchi Kohli, Adv.
 Mr. Bhuvan Kapoor, Adv.
 Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

CRIMINAL APPEAL NOS. 881-882/2021 AND 976-977/2021

Let the bail applications be listed for hearing along with the
appeals on 21.07,2022.

Records be requisitioned from the Courts below in the
meanwhile.

CRIMINAL APPEAL NO. 1087/2021

List on 06.05.2022.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)